

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRA ORDINARY

(PART – I SECTION-I)
GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE

DIRECTORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE NO. 156 (RE-2008)/2004-2009

NEW DELHI, DATED THE 2nd March, 2009

In exercise of powers conferred under Paragraph 2.4 of the Foreign Trade Policy 2004-09, the Director General of Foreign Trade hereby makes the following amendments in Handbook of Procedures, Vol. I (RE 2008)

1. In Appendix 37D, after Table 13, the following Table 14 is added in the Index of Market Linked Focus Products:

Table 14					
N. Market Linked Focus Products (MLFPS) – Special Products / Sectors					
Sl. No.	Focus Product Code	Description of Product /Sector	ITC (HS) Code	Linked Market(s) for Focus product(s)/sector(s)	Admissible period / Date of Exports
1.	14.1	Leather Products covered under Table 1 of Appendix 37D, HBP v1	As per Table 1 of Appendix 37D	EU (27 Countries), USA	From 1.4.2009 to 30.9.2009
2.	14.2	Apparels (i.e. Readymade Garments)	61, 62	EU (27 Countries), USA	From 1.4.2009 to 30.9.2009

This issues in Public interest.

Sd/-
(R.S. Gujral)
Director General of Foreign Trade

And Ex-Officio Additional Secretary to the Government of India
(Issued from F.No.01/91/180/2191/AM09/PC.3)